

NAME OF CORPOATE DEBTOR : M/S JTPL PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 15TH APRIL 2024

LIST OF CREDITORS AS ON : 14TH SEPTEMBER, 2024

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(AMOUNT IN Rs)

| S.NO | DETAILS OF CLAIMANT | | DETAILS OF CLAIM RECEIVED | | DETAILS OF CLAIM ADMITTED | | | | AMOUNT OF CONTINGENT CLAIM Rs. | AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF | AMOUNT OF CLAIM UNDER VERIFICATION | AMOUNT OF CLAIM NOT ADMITTED | REMARKS, IF ANY |
|-------|--|---------------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|-------------------|-----------------------------------|--|------------------------------------|------------------------------|--|
| | DEPARTMENT | GOVERNMENT | DATE OF RECEIPT | AMOUNT CLAIMED | AMOUNT OF CLAIM ADMITTED | NATURE OF CLAIM | WHETHER RELATED PARTY? | VOTING PERCENTAGE | | | | | |
| 1 | OFFICE OF ADDITIONAL DEPUTY COMMISSIONER (URBAN DEVELOPMENT) | STATE GOVERNMENT - PUNJAB | 21-05-2024 | 15,69,93,163 | - | - | - | NA | 15,69,93,163 | - | - | - | A letter is received from office of Additional Deputy Commissioner Urban Developemnt , SAS Nagar. It was inform that an amount of Rs 15,75,68,675/- towards EDC charges as on 31.03.2024 is pending against license number : LDC01/2008 Of 69.40 Acre and LCD/CA-3DDLG/PTA-2013 of 9.97 Acre issued to M/s JTPL Private Limited. It was also informed that a civil writ petition number 36734 of 2019 is pending in Hon'ble Punjab and Haryana High Court, Chandigarh. The RP received the claim Form-B from the office of Additional Deputy Commissioner Urban Developemnt , SAS Nagar via email dated 09.07.2024. In the claim form -B the department claimed the amount Rs. 15,69,93,163/- as on 30.04.2024. The claim is kept as contingent claim. |
| 2 | PUNJAB STATE POWER CORPORATION LIMITED (PSPCL) KHARAR DIVISION | STATE GOVERNMENT - PUNJAB | - | - | - | - | - | NA | - | - | - | - | The IRP/RP sent an email to PSPCL and reminder on 18.06.2024, 26.06.2024 & 03.07.2024 requested to provide the information regarding pending obligations on the part of M/s JTPL Private Limited (Corporate Debtor) and provide the details regarding the issuance of Electricity Meters in JTPL CITY, a Township Project located at Kharar, SAS Nagar, Mohali. Additionally, the IRP/RP requested that if PSPCL has any claim against M/s JTPL Private Limited, they may submit it in appropriate Claim Form as per Insolvency and Bankruptcy Code, 2016. Claim is yet to receive. |
| TOTAL | | | | 15,69,93,163 | - | - | - | | 15,69,93,163 | | - | - | |

CMA Sandeep Goel
Resolution Professional
M/s JTPL Private Limited (Under CIRP)

Date: 14.09.2024

Place: New Delhi